

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Criminal Appeal No(s). 152-153/2014

AKHILESH @ BARSATI ETC

Appellant(s)

VERSUS

STATE OF U.P

Respondent(s)

(with appln. (s) for bail and exemption from filing O.T. and office report)

Date : 06/07/2015 These appeals were called on for hearing today.

For Appellant(s)

Mr Ravi Panwar, Adv.
Mr. S. N. Bhat, Adv.

For Respondent(s)

Mr Aditya Narayan Singh, Adv.
Mr. Samir Ali Khan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service of notice of lodgement of petition of appeal is complete. Original records have been received. No additional documents have been filed. Time stipulated also stands expired.

Matter stands complete. Registry to process the matter

for being listed before the Hon'ble Court as per rules.

Signature Not Verified

Digitally signed by
Hema Joshi
Date: 2015.07.11
13:01:55 IST
Reason:

(RACHNA GUPTA)
Registrar